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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/64/2016
NAME OF THE PETITIONER(S) : S. Jayaprakash
NAME OF THE RESPONDENT(S) : Talent Capital India Private Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	CIBI VISHNU SANDHEEP KUMAR.	Counsel for R2	
2.	ROHAN RAJASEKARAN for S.R. RAGHONATHAN	Counsel for Petitioner	

ORDER

Counsel for petitioner present. Counsel for R2 present. Counsel for petitioner filed an affidavit alongwith proof of sending and effecting service on R3 & R4 with postal receipts and delivery track report. The same is taken on record. No representation on behalf of R3 & R4. The Bench is satisfied that due service has been effected on R3 & R4. In the circumstances, they are proceeded ex parte. Counsel for the petitioner is directed to file rejoinder by the next date of hearing. Put up on 22.12.2016 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)